

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 278 of 2003

Jabalpur, this the 9th day of May 2003

Hon'ble Shri R.K. Upadhyaya - Administrative Member.
Hon'ble Shri J.K. Kaushik - Judicial Member.

Rabinson son of Shri K.D.Walter,
aged about 56 years, Occupation Sr.
Asstt. Driver, S.E. Railway, Posted
at Bijuri, Distt. Shahdol M.P.

... Applicant

(By Advocate - Shri Anil Dwivedi)

V e r s u s

1. Union of India, through the
Secretary, Railway Ministry,
Rail Bhawan, New Delhi.
2. Senior Divisional Personal Officer,
S.E. Railway, Bilaspur Distt.
Bilaspur.
3. Assistant Divisional Electrical
Engineer, O.P. Shahdol, S.E. Railway,
Shahdol.

... Respondents

O R D E R (Oral)

By R.K. Upadhyaya, Admnv. Member :-

The learned counsel for the applicant appearing on behalf of the applicant states that the applicant intends to make a representation to higher authorities for cancellation of his transfer order. Therefore at this stage, he wants to withdraw this original application with liberty to file a fresh application, if necessary. Permission as prayed for is allowed. This OA is dismissed as withdrawn.


(J.K. KAUSHIK)
JUDICIAL MEMBER


(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

Issued
on 13.5.03
by Anil

प्राप्ति करने वाले/जना..... जबलपुर, दि.....

(1) अपार्टमेंट नं. 101, इन्डिया एवं एस्टेट्स, जबलपुर

(2) अपार्टमेंट नं. 102, इन्डिया एवं एस्टेट्स, जबलपुर Anil

(3) अपार्टमेंट नं. 103, इन्डिया एवं एस्टेट्स, जबलपुर